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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.09.2025

## **NOTICE**

Please take notice that the following matters listed in the Court - II on 17.09.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1556 of 2024 & I.A. No. 5638 of 2024 Part Heard	BDO Restructuring Advisory LLP Vs. Sanjay Gupta Liquidator & Anr.	17.09.2025	17.10.2025
		With		
2.	Comp. App. (AT) (Ins) No. 1557 of 2024 & I.A. No. 5641 of 2024  Part Heard	Sundresh Bhat, Erstwhile Liquidator of ABG Shipyard Ltd. Vs. Sanjay Gupta, Liquidator of ABG Shipyard Ltd.	17.09.2025	17.10.2025
3.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	17.09.2025	28.10.2025
4.	Comp. App. (AT) No. 102 of 2020  Part Heard	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.  With	17.09.2025	03.11.2025

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5.	Comp. App. (AT)	Assam Medical Corporation Pvt.	17.09.2025	03.11.2025
	No. 103 of 2020	Ltd.		
		Vs.		
	Part Heard	Balendra Choudhury & Ors.		
		With		
6.	Comp. App. (AT)	Kali Charan Das Trust	17.09.2025	03.11.2025
	No. 104 of 2020	Vs.		
		Balendra Choudhury & Ors.		
	Part Heard			
		With		
7.	Comp. App. (AT)	Balendra Choudhury & Anr.	17.09.2025	03.11.2025
/•	No. 113 of 2020	Vs.	17.09.2023	03.11.2023
	10. 113 01 2020	Assam Medical Corporation Ltd. &		
	Part Heard	Ors.		
	Fart Heard	OIS.		

By order of Hon'ble Chairperson -Sd/-Registrar